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Execution oi' Rural Development Programmes by Village Industries Vikas Samiti in District Mayurbhanj

1859. SHRI SUNIL KUMAR PATTANAIK; Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT bo pleased to state:

- (a) whether the Village Industrie.; Vikas Samiti, a voluntary organisation, of Bairangpur has applied foi the execution of NREP/RLEGP works TRYSEM training programmes and IRDP schemes in the District of Maytirbhanj;
- (b) if so, what action has been taken thereon; and
- (c) if no action has been taken what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) to (c) Implementation of Rural Development Programmes is done by the State Governments. A communication received on behalf of the Samiti was passed on to the State Government for approprivate action.

Assistance is also provided to voluntary organisation by People's Action for Development (India) (PADI) for specific projects of rural development. On a communication from the Samiti, General Secretary, PADI, had sent relevant material to the Samiti on 8th May, 1985. No project from the Samiti, formulated in accordance with the guidelines of PADL has so far been received by PADI.

T. V. Centre in Cuttack

1860. SHRI SUNIL KUMAR PATTAN AIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the TV centre located in Cuttack i_g sufficient enough for the visibility in the rural and tribal district Mayurbhanj in Orissa; and

(b) if not, whether there is any plan under Government's consideration to locate TY centre in that district in the year 1985-86?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V N. GADGIL): (a) No, Sir.

(b) Extension of TV service to Mayurbhanj district of Orissa will depend on the availability of resources fo_r this purpose during the future Plan periods.

$\begin{array}{c} \textbf{Selection Grade for Group 'D'} \\ \textbf{Employee}_s \end{array}$

1861. SHRI NAND KISHORE BHATT: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

- (a) whether his Ministry and Departments like the Delhi Doordarshan Kendra, Directorate General, Delhi Doordarshan Headquarters, Mandi House, New Delhi. AIR etc. have not implemented the guidelines issued by the Ministry of Finance on 10th January, 1974 and Ministry of Home Affairs on Ist November, 1977 vide O.M. No. 49017/2/76-Estt(C) regarding introduction of 20 per cent post/ selection grade for peons, daftries, safaiwalas/frashs in Group D;
- (b) if so, the names of the offices Departments which have not yet implemented in full the above guideline?;
- (c) the number of Group D employees in each category Departmentwise ⁱⁿ the same cadre with over 8 years of service; and
- (d) what steps Government propose to take to ensure that the 20 per cent posts of selection grade in Group 'D' are given by each Department?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GAD-GIL); (a) t_0 (d) The information iwe being collected and will be laid on the table of the House.